GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.2745 TO BE ANSWERED ON THE 1ST AUGUST, 2017

PURCHASING OF AGRICULTURAL TOOLS

2745. SHRI SATYAPAL SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ‡ãoŠãäÓã एवं किसान कल्याण ½ãâ¨ããè be pleased to state:

- (a) whether agricultural tools purchased by farmers from the shops and organizations, which are being provided subsidy by the Government are costlier as compared to the other shops in the open market;
- (b) if so, whether such an incident has come to the notice of the Government;
- (c) if so, the steps taken by the Government in this regard; and
- (d) whether there is any provision to transfer the subsidy on agricultural tools directly into the account of the farmers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããÊã¾ã ½ãñâ À㕾ã ½ãâ¨ããè (SHRI PARSHOTTAM RUPALA)

- (a): Department of Agriculture, Cooperation & Farmers Welfare does not control or regulate the prices of Agricultural Machinery and Equipments. Whereas to promote farm mechanization in the country this Department is providing financial assistance to farmers through State Governments for procurement of various agricultural machinery and equipments under Sub Mission of Agricultural Mechanization (SMAM) wherein complete freedom to beneficiary is provided for selection of agricultural machinery and equipment as per his/her choice.
- (b) & (c): There is no any specific incidents had came to the notice of this department, however instructions in this regard have been issued time to time to the State Governments to provide complete freedom to beneficiary for selection of agricultural machinery and equipment as per his/her choice.
- (d): The instructions are already given to all State Governments by this Department for transfer of farm mechanization subsidy directly into the account of the farmers. Some of the States have already started this practice. The Sub Mission of Agricultural

Mechanization (SMAM) scheme will be on board of Direct Benefit Transfer (DBT) w.e.f. 30^{th} September 2017.
